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## Disputes between UNI and its management pending in Dehli Labour Courts/Industrial Tribunals

1393. SHRI V. GOPALSAMY: SHRI T. R. BALU:

Will the Minister of LABOUR be pleased to state;

(a) how many disputes between the employees of the United News Agency of India and its management are<sub>e</sub> at Present pending in Delhi Labour Courts and Industrial Tribunals;

(b) how many of them 'are more than three years old and what steps are being taken to dispose of these old disputes;

(c) how many disputes are pending before Conciliation officers after the expiry of stipulated time and what are the reasons for not referring these disputes for adjudication immediately;

(d) how many disputes are pending with Labour Commissioner for reference and adjudication; and

(e)what steps are being taken for an early settlement of these disputes?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) One.

(b) and (c) None.

(d) One case is pending with Secretary (Labour), Delhi Administration.

(e) Delhi Administration have approached the High Courts of Delhi. Uttar Pradesh, Madhya Pradesh, Rajasthan and Haryana for a Panel of Judicial officers for appointment as Presiding Officers of three Industrial Tribunals.

## Loans and advances made by public financial institutions

1394. SHRI JAGESH DESAI: Will the Minister of FINANCE be pleased to state;

(a) what is the amount of loans and advances made by banks, IDBI and IFCI

outstanding against sick industrial units as on the 30th September, 1986, separately;

(b) what amount is due from (i) public sector units (ii) small scale industries and (iii) large scale industries out of the above advances, separately; and

(c) whether any amount is due from MRTP companies; if so, what action has been taken for recovering the dues?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JA-NARDHAN POOJARI); (a) (c) Reserve Bank of India (RBI) has reported that the total outstanding bank credit to the sick industrial units, as at the end of December, 1985 (latest available) amounted to Rs. 4263.25 crores (Provisional). The amount due from large sick industrial units enjoying aggregate credit limit of Rs. 1 crore or more from the banking system, large sick public sector industrial units and small scale industrial units was Rs. 2980.24 crores, Rs. 733.86 crores and Rs. 1068.81 crores respectively. The outstanding bank credit from MRTP large scale sick industrial units as Per RBI was Rs. 705.22 crores

The JDBI has reported that the loan outstanding against sick industrial units in their portfolio as on 30th June, 1986 was Rs. 473 crores. Out of the above, the amount due from public sector units was Rs. 195 crores. The amount due from large scale industrial units (other than cooperative sector and public sector), was Rs. 249 crores. The total amount due from MRTP companies out of the total outstanding amount in sick units was Rs-44 crores.

As per the IFCI, the total overdues from the large and medium scale units identified as sick under the Sick Industrial Companies (Special provisions) Act, 1985. in their assistance portfolio and where IFCI was the lead institution, was Rs. 19.09 crores as on 30th June 1986. Out of this, the 'amount overdue from public sector units amounted to Rs. 1.03 crores. No amounts were overdue to IFCI from MRTP concerns out of the above sick units.